

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

STARRED QUESTION NO:278  
ANSWERED ON:09.03.2006  
IRREGULARITIES IN SUPPLY OF MEAT AND POULTRY  
Masood Shri Rasheed

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the court of inquiry instituted to enquire into the alleged irregularities in the supply of meat and poultry in the Ladakh sector of the Northern Command has submitted its report;
- (b) if so, the findings thereof; and
- (c) the action taken against the officers found guilty?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): A Court of Inquiry was instituted by the Army to inquire into the alleged irregularities in the supply of meat and poultry in the Ladakh sector of the Northern Command. The Court of Inquiry has not yet submitted its report.